

Declaration of Assets and Liabilities

Year 2023-24

I, **ANURADHA**

son/daughter/wife of **MADAN RAJAK**

aged **38y** years, belonging to **BIHAR VIDHAN SABHA**
service and presently working as **OFFICE ATTENDANT (DARBAN)**
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Madam **Aditya** **Atulya**

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25,000	1,00,000	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	20,000 (SBI Bhikha Pahari) 20,000 (SBI BVM)	33,000 (CANARA BANK)	5,000 (SBI Bhikha Pahari)	—	—
(iii)	Bonds, Debentures and Shares in companies	50,000 (SBI BHIKHA PAHARI)	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	829686260 -261 (5 LAKH) 518377682 (1 LAKH) 675 676 677	515708 -916 (1 LAKH)	—	517346241 (1 LAKH)	—
(v)	Motor Vehicles (details of make, etc.)	BR01FD5 992 (2021)	BR01B V0253 (2010)	—	—	—
(vi)	Jewellery (give details of weight and value)	6.14g Diamond 100 gram SILVER 18,000	6 LAKH 6.14g 28000	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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5040 (2210)

5/11/24

13

2/11/24

08/02/24

2488
15/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 KAKA 10 Dhar 3.75 Decimals Left side of property	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI (BVM)	5 LAKA
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BFRPA 8040P	ALSPR4T89E
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110155265399

Gender :- ☒ F (M/F)

Date of Birth :- 21/04/1986 (DD/MM/YYYY)

Class/Group :- ☒ C (A/B/C)

Cadre :- DARBAN
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anuradha

Name of Employee: ANURADHA

Designation: OFFICE ATTENDANT (DARBAN)

Department: CARE TAKER SECTION

Place: PATNA

Date: 05.02.2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.